

(c) what is the cost of the plant and with whose collaboration the plant is being installed?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Orders for the bulk of the machinery and equipment for the Antibiotics plant at Rishikesh have been placed. A portion of it has arrived at site and the balance would be received in accordance with the contracts placed.

(b) The plant is scheduled to be commissioned for trial production in the middle of 1966.

(c) It is being set up with the Soviet collaboration and the estimated cost (excluding township) is approximately Rs. 18.70 crores.

**Ex-Hyderabad State Service Personnel**

1539. { Dr. Melkote:  
Shri Heda:  
Shri Hanmanth Rao:  
Shri Gulshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Central Government gave an assurance to the Service Personnel serving the ex-Hyderabad State to ensure fair deal in integration of services and equation of posts on the eve of the merger of ex-Hyderabad State with Andhra State; and

(b) the progress made so far in this matter?

The Minister of State in the Ministry of Home Affairs (Shri Hathl):

(a) Under the States Reorganisation Act, the Central Government has to ensure fair and equitable treatment to all service personnel affected by the integration of States.

(b) Out of 868 representations received from concerned employees, orders were passed on 755 by 15th September, 1964.

**Integration of Services**

1590. { Dr. Malkote:  
Shri Heda:  
Shri Hanmanth Rao:  
Shri Gulshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received a copy of the judgment of the Andhra Pradesh High Court in W.P. No. 1187 of 1962, concerning integration of services and equation of posts among gazetted engineering personnel;

(b) whether Government have also received representations from the adversely affected engineers from Telengana region; and

(c) if so, the action taken or proposed to be taken in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Hathl):

(a) Yes, Sir.

(b) Some representations were received.

(c) The representations and a copy of the judgment of the High Court were forwarded to the Central Advisory Committee for consideration and advice. Final orders will be passed on receipt of the recommendations of the Committee.

**Non-Gazetted Engineering Personnel of Ex-Hyderabad State**

1591. { Shri Heda:  
Dr. Melkote:  
Shri Hanmanth Rao:  
Shri Gulshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether a Common Gradation list of non-gazetted engineering personnel of the ex-Hyderabad State and Andhra Region was not prepared by the Andhra Government under the provisions of the State Reorganisation Act, till 1963;

(b) whether the said list was not published till April, 1964 and *ad hoc* promotions were given to engineering personnel without considering their *inter se* position in that list;

(c) whether the Andhra Government have not yet revised the *ad hoc* promotions made in the cadre of engineering personnel prior to the publication of the said list; and

(d) if so, the action the Central Government propose to take in the matter?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**  
 (a) The list was prepared in April, 1963.

(b) The provisional common graduation list was published in April, 1964 and promotions were provisionally made region-wise in the meanwhile.

(c) and (d). The promotions made, which are provisional, are to be reviewed on the basis of the orders which the Government of India may pass, in consultation with the State Advisory Committee after receipt of representations from the employees against the provisional graduation list.

#### **Retirement Age of Delhi School Teachers**

**1592. Shri Kajrolkar:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 2400 on the 22nd April, 1964 and state:

(a) whether it is a fact that the age of retirement of the teachers in Delhi University is 63 years;

(b) whether it is also a fact that a representation has been received from the Rajdhani Shikshak Sangh, Delhi State, demanding enhancement of the retirement age of teachers of private schools in Delhi from 60 to 63 years; and

(c) if so, the action taken thereon?

**The Minister of Education (Shri M. C. Chaglia):** (a) No, Sir.

(b) Yes, Sir. Such representations have been received from others also.

(c) The matter is under consideration.

#### **Theft of Central Government Employees Consumer Co-operative Store Truck**

**1593.** { Shri P. R. Chakraverti:  
 Shri P. C. Borooah:  
 Shrimati Savitri Nigam:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a truck belonging to the Central Government Employees Consumer Co-operative Store run under the auspices of his Ministry has been missing since the fourth week of August, 1964;

(b) if so, the circumstances in which the truck was lost;

(c) the cost of the truck; and

(d) the steps taken to trace it?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) and (b). Yes, Sir. The truck was parked in front of the Raisina Road Store, as usual, and was stolen on the night of the 23rd August, 1964.

(c) The cost of the truck is Rs. 41,221; and it is insured for its full value.

(d) The matter was immediately reported to the police who are investigating.